

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3528
ANSWERED ON:19.08.2003
REVIEW OF SERVICE CONDITIONS
JAYASHREE BANERJEE

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is a proposal to review the service conditions of the Government employees after implementation of the report of the Fifth Pay Commission;
- (b) if so, the details thereof;
- (c) whether it is proposed to fix ceilings in regard to facilities, leave and medical expenses; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a) & (b) : Service conditions of the Government employees were reviewed by the Fifth Central Pay Commission . Its recommendations were examined and implemented, where such recommendations were acceptable to the Government. At present, there is no proposal to hold a general review of all the service conditions after implementation of the report of the Fifth Central Pay Commission. However, individual service condition/benefit is subject to review as and when the necessity arises.

(c) & d): All the facilities and benefits to the Government employees are subject to certain conditions and limits which are reviewed from time to time.